

**GOVERNMENT OF INDIA
MINISTRY OF YOUTH AFFAIRS AND SPORTS
(DEPARTMENT OF SPORTS)**

LOK SABHA

**UNSTARRED QUESTION No. 1796
TO BE ANSWERED ON 27.07.2016**

Arjuna Awards

†1796. SHRI KRUPAL BALAJI TUMANE:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) the State-wise number of sportspersons awarded Arjuna Award and the number out of them working on Government posts;

(b) whether many of the sportspersons have not been given posts as per their sports achievements and if so, the reasons therefor; and

(c) whether the Government has made any review of the same and if so, the details and outcome thereof?

ANSWER

**THE MINISTER OF STATE (INDEPENDENT CHARGE)
FOR YOUTH AFFAIRS AND SPORTS
(SHRI VIJAY GOEL)**

(a) : The Ministry does not maintain data of the sportspersons given Arjuna Awards State-wise, as the Arjuna Awards are given taking into consideration the achievements in the field of sports.

The Ministry also does not maintain data about the Arjuna Awardees working in Government organisations.

(b) and (c) : Appointment of meritorious Sportspersons in Central Government offices against the vacancies reserved for sportspersons is regulated in accordance with the instructions of the Department of Personnel and Training which, inter-alia, provide that vacancies upto 5 % in the direct recruitment posts in Group 'C' or, erstwhile Group 'D' in Central Government offices can be reserved for sportspersons.
